

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 218 OF 2006

Applicant/s B. S. Chahen Respds. D. U. I. & Ors

Advocate for Applicant/sri Suneet Kumar Advocate for Respondent/sri S. Chaturvedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 21
	<p>O.A. No.218/2006 04.01.2011 Hon'ble Mr. Justice S. C. Sharma, J.M. <u>Hon'ble Mr. D. C. Lakha, A.M.</u> There is illness slip of Mr. Suneet Kumar, Advocate for the applicant. Mr. P. Srivastava, Advocate holding brief of Mr. S. Chaturvedi, Advocate for the respondents stated that O.A. No. 215 and 219 of 2006 are correlated and he requested to connect this O.A. with those O.As and list on one date so that <sup>that</sup> conflicted judgment may not <sup>be</sup> passed <sup>2</sup>. Although, there is illness slip of Mr. Suneet Kumar, Advocate for the applicant, there is no reason to disbelieve the contention of the Advocate of the respondents hence the present O.A. is connected with O.A. No. 215 and 219 of 2006. O.A. No. 215 of 2006 shall be the leading case all the three cases shall be decided by a single judgment. List alongwith those cases.</p> <p><i>W. S. Chaturvedi</i> A.M. <u>Dev/</u></p> <p><i>J. M.</i> J.M.</p>	

Contd. On Sheet No. 21